

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1422/2019

PETITION NUMBER : CP(IB)/977(CHE)/2018

NAME OF THE APPLICANT : J Karthiga (RP) M/s. Solidare India Ltd

NAME OF THE RESPONDENT(S) : Indian Bank & Anr

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. Sri Shankar for the Applicant.

Applicant sought short adjournment.

List the Application for hearing on **28.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk